Central Administrative Tribunal Principal Bench, New Delhi.

CP-850/2017 in OA-2174/2017

New Delhi this the 21st day of May, 2018

Hon'ble Mr. Justice Dinesh Gupta, Chairman Hon'ble Mr. K.N.Shrivastava, Member (A)

Sube Singh S/o Asha Ram Age about 56 years R/o RZC-196, Gali No.6, Madhu Vihar, Delhi..

Petitioner

(By Advocate: Shri U.Srivastava)

Versus

- 1. Smt. V.Dubey, General Manager Northern Railway, Baroda House, New Delhi.
- Anshul Gupta Divisional Railway Manager, Northern Railway, Estate Entry Road, New Delhi.

Respondents

(By Advocate : Shri S.M. Arif)

ORDER (ORAL)

By Hon'ble Mr.K.N. Shrivastava, Member (A)

Heard.

Shri S.M.Arif, learned counsel for the respondents, placed on record an order dated 13.01.2018, passed by the respondents in

compliance of directions of the Tribunal, as such, orders of the Tribunal has been complied with. Hence, CP is closed. Notices issued are discharged.

2. However, if the applicant is still aggrieved by the order dated 13.01.2018, passed by the respondents, he shall be at liberty to seek appropriate remedy in accordance with law.

(K.N. Shrivastava) Member (A) (Justice Dinesh Gupta) Chairman

/rb/